

MA/051/00327/2019
[OA/051/00474/2018]

Date of Order: 17.09.2019

Mr. M.A. Khan, Id. Counsel for the respondents in OA has filed the instant MA for bringing the compliance of the order dated 03.07.2019 for grant of family pension in view of the order dated 27.11.2018 passed in OA/051/00474/18.

We are of the view that no order is required to be passed in this MA. Accordingly, the MA is dismissed.

[Dinesh Sharma]/M[A]

[J.V. Bhairavia]/M[J]

Srk.